


In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
04-06-2021

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<b>To hear</b>  1. O.S. 1520/2011 2. O.S. 651/2012 3. O.S. 500/2013 4. O.S.1566/2013 5. O.S.1516/2014 6. O.S. 306/2021 7. M.C. 148/2021  <b>Arguments</b> 8. M.A. 37/2020	<b>To hear</b>  -

Note: Other Cases will be adjourned in the CIS

  
3/6/21  
Prl. Senior Civil Judge,  
Bangalore Rural District,  
Bangalore

Cause list dated 04.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	Ex. 63/2014		
2.	OS. 542/2015		
3.	OS. 466/2019		
4.	Ex. 23/2020		
5.	OS. 351/2021		
6.	MC. 170/2021		
7.	OS. 532/2021		
	Arguments.		
8.	OS. 108/2017		
9.	RA. 73/2018		

Sd/-  
C/c I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

Cause list dated 04.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Arguments
1.	OS. 735/2010	1.	OS.564/2005
2.	OS. 1046/2011	2.	OS.1073/2010
3.	OS. 1399/2011	3.	OS.737/2017
4.	OS. 623/2013	4.	MC.237/2017
5.	OS. 1248/2013		
6.	OS. 1767/2013		
7.	OS. 657/2016		
8.	OS.878/2017		
9.	OS.896/2017		
10.	OS.1053/2018		
11.	MC.72/2019		
12.	OS. 880/2019		
13.	MA. 31/2019		
14.	OS. 1433/2020		

Sd/-  
II Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **04.06.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1) OS. 682/2011 2) Ex. 11/2012 3) OS. 299/2012 4) OS. 1066/2014 5) OS. 1757/2015 6) FDP. 56/2016 7) OS. 1708/2017 8) OS. 1497/2018 9) OS. 1698/2018 10) OS. 1818/2018 11) OS. 160/2019 12) OS. 1637/2019 13) OS. 514/2020 14) OS. 694/2021 15) OS. 751/2021</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>16) OS. 396/2012 17) OS. 72/2018</p>	

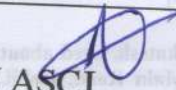
III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of the **IV Addl. Senior Civil Judge,**  
Bengaluru Rural District, Bengaluru,  
The following cases are posted to **04-06-2021**

V.C link for IVASCJ, BRD,  
(<https://meet.jit.si/4ascjrural>)

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45
<b>Arguments</b> 1.O.S.1401/2009 2. FDP14/2011 3.Ex.13/2013 4.R.A.77/2013 5.R.A.129/2013	<b>Arguments</b> 1.O.S.1136/2018 2. M.A. 23/2019 3. M.C.37/2020 4. R.A.134/2013
<b>To hear on IAs</b> 1. Ex.7/2013 2. Ex. 9/2013 3.Ex.12/2013 4. Ex.14/2013 5.O.S.1561/2013 6. Misc62/2015 7.R.A.35/2014	<b>To hear on IAs</b> 1. O.S.116/2016 2. M.C.181/2018 3. O.S.1235/2018 4. R.A.70/2019 5. O.S.1745/2019 6. O.S.752/2021 7. O.S.881/2015
<b>Issues</b> 1. O.S.910/2013	<b>Issues</b>

  
**IV ASCJ** 03.06.2021  
Bengaluru Rural District, Bengaluru

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.**

**Cause List dated 04-06-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 106/2007</li><li>2. OS. 2244/2007</li><li>3. OS. 2425/2007</li><li>4. OS. 407/2008</li><li>5. EX. 9/2012</li><li>6. OS. 1036/2012</li><li>7. OS. 1387/2012</li><li>8. OS. 1525/2012</li><li>9. OS. 1432/2013</li><li>10. OS. 1845/2013</li><li>11. OS. 333/2015</li><li>12. OS. 782/2015</li></ol> <p><b><u>ARGUMENTS</u></b></p> <ol style="list-style-type: none"><li>13. Misc. 44/2008</li><li>14. OS. 1080/2011</li></ol>	<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 1182/2015</li><li>2. OS. 485/2016</li><li>3. OS. 715/2016</li></ol> <p><b><u>ARGUMENTS</u></b></p> <ol style="list-style-type: none"><li>4. OS. 321/2016</li></ol>

Sd/-  
V Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.

CAUSE LIST DATED 04-06-2021 OF VI ADDL. SENIOR CIVIL JUDGE COURT AS PER NEW  
S.OP. DATED 21.05.2021

Sl.No.	Morning Session	Sl.No.	Afternoon Sesson
	Hearing		NIL
1.	O.S. 253/2000		
2.	O.S. 526/2009		
3.	O.S. 1407/2014		
4.	O.S. 1359/2020		
5.	O.S. 945/2021		
	First Hearing		
6.	M.A. 43/2021		
	Arguments		
7.	M.A. 24/2017		